

IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III

Item No. 201
CP.(CAA)/20(ND)/2023

IN THE MATTER OF:

M/s. Harita Fehrer Ltd. Minda Storage Batteries Pvt Ltd. and Uno Minda Ltd

.....APPLICANT/PETITIONER

SECTION
U/s 230/232

Order delivered on 11.05.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	: Mr. P. Nagesh, Sr. Adv, Adv. Naresh Kumar, CS, Rupesh Agarwal, CS, Aakarshit Jai,
For the IT Dept	: Mr.Zobeb Hussain, Sr. Standing Counsel Mr. Sanjeev Menon, Jr. Standing Counsel.
For the RD	: Ms. Shankari Mishra, Advocate.

ORDER

Heard the submissions made by Mr. P. Nagesh, Learned Senior Counsel appearing for the Applicant as well as Ms. Shankari Mishra, Learned Counsel appearing for the RD.

Arguments concluded.

Order **reserved**.

Sd/-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Sd/-
(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)